GOVERNMENT OF WEST BENGAL LAW DEPARTMENT

Legislative

West Bengal Act XIV of 1989

THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE, 1978-79, 1979-80, 1980-81 AND 1981-82) ACT, 1989.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette*, *Extraordinary*, of the 20th June, 1989.]

[20th June, 1989.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1979, the year ending on the thirty-first day of March, 1980, the year ending on the thirty-first day of March, 1981 and the year ending on the thirty-first day of March, 1982.

It is hereby enacted in the Fortieth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (Excess Expenditure, 1978-79, 1979-80, 1980-81 and 1981-82) Act, 1989.

Short title.

- 2. From and out of the Consolidated Fund of West Bengal,—
 - (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees one hundred seven crores seventy-eight lakhs forty-seven thousand four hundred and one.
 - (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees forty-one crores seventy-three lakhs eleven thousand one hundred and forty-eight,
 - (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees seventy-six crores fifty-eight lakhs sixty-six thousand four hundred and eighty-three, and
 - (4) sums not exceeding those specified in column 3 of Schedule IV amounting in the aggregate to the sum of rupees fifty-six crores fifty lakhs seventy-five thousand eight hundred and ninety-six,

Issue of Rs. 1,07 78,47,401. Rs. 41,73, 11,148, Rs. 76,58, 66,483 and Rs. 56,50, 75.896 out of the Consolidated Fund of West Bengal respectively for the services and purposes of the year 1978-79, the year 1979-80, the year 1980-81 and the year 1981-82.

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(Section 3.)

are authorised for payment and application towards defraying the several charges which were incurred during—

- (i) the year ending on the thirty-first day of March, 1979,
- (ii) the year ending on the thirty-first day of March, 1980,
- (iii) the year ending on the thirty-first day of March, 1981, and
- (iv) the year ending on the thirty-first day of March, 1982,

respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Appropriation.

3. The sums authorised for payment and application from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II, III and IV in relation to the year ending on the thirty-first day of March, 1979, the year ending on the thirty-first day of March, 1980, the year ending on the thirty-first day of March, 1981 and the year ending on the thirty-first day of March, 1982.

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(Schedule 1.)

SCHEDULE I.

1	2	3		
Grant/	·	Sums not exceeding		
Appropriation No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
·		Rs.	Rs.	Rs.
1.	211State Legislature	• •	16,644	16,644
4.	214—Administration of Justice	72,875		72,875
16.	249—Interest Payments	8,76,840		8,76,840
17.	251—Public Service Commission		56,884	56,884
18.	252—Secretariat—General Services	1,35,068		1,35,068
25.	259—Public Works	7,41,04,932	31,401	7,41,36,333
28.	266—Pension and Other Retirement Benefits.	1,30,51,170		1,30,51,170
31.	276—Secrretariat Social and Community Services	2,00,208		2,00,208
50.	298—Co-operation	71,01,140		71,01,140
50.	698—Loans for Co-operation	7,64,46,000		7,64,46,000
	Total—Grant No. 50	8,35,47,140		8,35,47,140
61.	726—Loans for Consumer Industries (Closed and Sick Industries).	59,58,834		59,58,834
63.	321—Village and Small Industries (Excluding Public Undertakings)	88,61,748		88,61,748
70.	337—Roads and Bridges	49,10,006		49,10,006
83.	603—Internal Debt of the State Government		40,05,22,391	40,05,22,391
	604—Loans and Advances from the Central Government		46,12,69,000	46,12,69,000
	Total Appropriation No. 83		86,17,91,391	86,17,91,391
84.	766—Loans to Government Servants etc.	2,42,32,260		2,42,32,260
	Grand Total	21,59,51,081	86,18,96,320	1,07,78,47,401

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(Schedule II.)

SCHEDULE II.

1	2	3		
Grant/	·	Sums not exceeding		
Appro- priation No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
14.	247—Other Fiscal Services	1,02,106		1,02,106
18.	252—Secretariat—General Services	1,78,000		1,78,000
25.	259—Public Works	84,55,948	12,56,383	97,12,331
28.	266—Pensions and Other Retirement Benefits.	96,83,033		. 96,83,033
38.	282—Public Health, Sanitation and Water Supply	2,03,86,342	• •	2,03,86,342
66.	333—Irrigation, Navigation, Drainage and Flood Control Project.	2,70,22,636		2,70,22,636
70	337—Roads and Bridges	11,61,07,000		11,61,07,000
70.	537—Capital Outlay on Roads and Bridges.	1,01,20,412	5,669	1,01,26,081
	Total—Grant No. 70	12,62,27,412	5,669	12,62,33,081
· 71.	338—Road and Water Transport Services	1,30,50,331		1,30,50,331
82.	530—Investments in Industrial Financial Corporation.	40	*	40
83.	603—Internal Debt of the State Government.		6,44,51,000	6,44,51,000
	604—Loans and Advances from the Central Government.	• •	14,64,92,248	14,64,92,248
	Total—Appropriation No. 83		21,09,43,248	21,09,43,248
	Grand Total	20,51,05,848	21,22,05,300	41,73,11,148

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(Schedule III.)

SCHEDULE III.

1	2	3		
Grant/		Sums not exceeding		
Appro- priation No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	_	Rs.	Rs.	Rs.
2.	212—Governor		33,441	33,441
3.	213—Council of Ministers	90,013		90,013
10.	239State Excise	1,18,645		1,18,645
12.	241—Taxes on Vehicles	3,01,730		3,01,730
19.	253—District Administration	1,97,830		1,97,830
24.	258—Stationery and Printing	10,19,690		10,19,690
25.	259—Public Works	10,35,79,573	16,71,602	10,52,51,175
28.	266—Pensions and Other Retirement		, ,	. , .
	Benefits	1,03,102		1,03,102
33.	277—Education (Youth Welfare)	9,82,532		9,82,532
38.	282—Public Health, Sanitation and	, ,	Ì	
	Water Supply	9,34,94,311		9,34,94,311
45.	288—Social Security and Welfare (Welfare of Scheduled Castes and Scheduled Tribes and Other Backward Classes).		5,275	5,275
48.	295—Other Social and Community			
	Services.	14,16,555		14,16,555
• г	298—Co-operation	93,45,000		93,45,000
50.	498—Capital Outlay on Co-operation	10,00,000		10,00,000
	698—Loans for Co-operation	1,91,33,091		1,91,33,091
•	TotalGrant No. 50	2,94,78,091		2,94,78,091
56.	211 Doing Davids market (Findu Jan			
30.	311—Dairy Development (Excluding		0.202	
	Public Undertakings).		2,382	2,382
66.	532—Capital Outlay on Multipurpose	11.62.14.250		
(0	River Projects.	11,63,14,379	• • [11,63,14,379
68.	335—Ports, Lighthouses and Shipping	30,451		30,451
70.	537—Capital Outlay on Roads and Bridges.	2 20 41 054		2 20 41 05 4
83.	604—Loans and Advances from the	3,39,41,954	• •	3,39,41,954
٥٥.	Central Government.		38,30,84,927	38,30,84,927
	G. Im.	38,10,68,856	38,47,97,627	76,58,66,483
	Grand Total	20,10,00,030	30,47,37,027	70,30,00,403

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(Schedule IV.)

SCHEDULE IV.

1	. 2	3		
Grant/	Services and purposes.	Sums not exceeding		
Appro- priation No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
3.	213—Council of Ministers	31,929		31,929
10.	239—State Excise	6,54,999		6,54,999
12.	241—Taxes on Vehicles	4,57,179		4,57,179
20.	254—Treasury and Accounts Administration	19,37,213		19,37,213
21.	255—Police	1,12,92,721		1,12,92,721
25.	259—Public Works	19,70,87,226	79,02,513	20,49,89,739
37.	281—Family Welfare	87,69,851		87,69,851
38.	282—Public Health, Sanitation and Water Supply.	21,04,490		21,04,490
56.	311—Dairy Development (Excluding Public Undertakings).	2,28,867		2,28,867
62.	520—Capital Outlay on Industrial Research and Development (Excluding Public Undertakings and Closed and Sick Industries).		. 10,20,045	10,20,045
66.	532—Capital Outlay on Multipurpose River Projects	24,20,24,743		24,20,24,743
67.	334—Power Projects	27,97,000		27,97,000
70.	337—Roads and Bridges	7,11,50,000		7,11,50,000
70.	537—Capital Outlay on Roads and Bridges	1,75,72,122	<i>44</i> ,998	1,76,17,120
	Total—Grant No. 70	8,87,22,122	44,998	8,87,67,120
	Grand Total	55,61,08,340	89,67,556	56,50,75,896